

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Piraml Capital & Housing Finance Ltd
Vs
Shaft Promoters Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/119(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1055(CHE)2024

ORDER

Present: None for the Applicant / Liquidator.

This application has been filed to take on record the 3rd progress report for the quarter ended 31.03.2024.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1055(CHE)/2024 is accordingly **disposed of**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)

MG